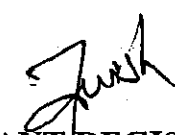


**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI  
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 13.03.2026 COURT  
ROOM NO. 2**

**BEFORE S/SHRI SAKTIJIT DEY, (VP)  
SHRI MAKARAND V. MAHADEOKAR, (AM)**

S R	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BEN CH
1	91/M/2026	547/M/2026	ORIENT STAR TRANSPORT INTERNATIONAL P. LTD. (TRANSFER OF BENCH)	12.03.2026	I
2	92/M/2026	8746/M/2025	M/S. STAR BRILLIAN (CONSOLIDATION)	25.03.2026	B
		8747/M/2025	M/S. STAR BRILLIAN	25.03.2026	B
		9118/M/2025	M/S. STAR BRILLIAN	13.03.2026	F
		9119/M/2025	M/S. STAR BRILLIAN	13.03.2026	F
3	93/M/2026	516/M/2026	ARC LINE (CONSOLIDATION)	23.04.2026	I
		1133/M/2026	ARC LINE	26.03.2026	I
4	98/M/2026	2168/M/2026	SARTH PRATISTHAN (EARLY HEARING)	D O F 26.02.2026	G
		2169/M/2026	SARTH PRATISTHAN	D O F 26.02.2026	G
5	99/M/2026	6593/M/2025	BOMBAY TYRES (WITHDRAWAL APPEAL)	16.03.2026	B
6	100/M/2026	4093/M/2025	Mr JAMES IVAN DANTIS (CONSOLIDATION & EARLY HEARING)	02.04.2026	F
		628/M/2026	Mr JAMES IVAN DANTIS	08.04.2026	F
7	101/M/2026	789/M/2026	INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATWARLAL BHIMBHAI DESAI) (CONSOLIDATION)	16.03.2026	H
		615/M/2026	INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATWARLAL BHIMBHAI DESAI)	14.04.2026	C
8	102/M/2026	1448/M/2026	DINKU MUKANDLAL SHAH (WITHDRAWAL APPEAL)	D O F 10.02.2026	SMC
9	103/M/2026	8832/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD., (CONSOLIDATION)	25.03.2026	J
		8832/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	25.03.2026	J
		8834/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	25.03.2026	J
		8944/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	25.03.2026	J
		8945/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	25.03.2026	J
		9209/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	18.03.2026	E
		9210/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	18.03.2026	E
		9211/M/2025	BANPREET SINGH ATAL & TEGH CABLE PVT LTD.,	18.03.2026	E
10		8759/M/2025	JAWED HUSEN MOHAMMED	13.03.2026	F
		8760/M/2025	JAWED HUSEN MOHAMMED	13.03.2026	F
		8761/M/2025	JAWED HUSEN MOHAMMED	13.03.2026	F
		8762/M/2025		18.03.2026	D
		8763/M/2025		18.03.2026	D
		8764/M/2025		18.03.2026	D
11		9171/M/2025	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (CONSOLIDATION)	13.03.2026	F
		9172/M/2025	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	13.03.2026	F
		9173/M/2025	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	13.03.2026	F
		781/M/2026	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	NOT YET FIXED	G
		871/M/2026	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	NOT YET FIXED	G
12		356/M/2026	RAJNISH PURI (WITHDRAWAL APPEAL)	23.04.2026	I
		9183/M/2026	RAJNISH PURI	01.04.2026	D
13		8331/M/2025	NARESH DHARAMCHAND KAPADIA (WITHDRAWAL APPEAL)	13.03.2026	B

  
ASSISTANT REGISTRAR

revised

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**  
**CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL BENCH/**  
**THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 13.03.2026**

**COURT ROOM NO. ( 1 )**

**I Before Hon'ble Justice (Retd.) C V Bhadang, President**

**For Constitution of Special Bench**

**Webex ID 26423668521 Password 2026**

1	ITA 1571/Pun/25	M/s. Wockhardt Ltd.	Pun/-
2	ITA 1577/Pun/25	M/s. Wockhardt Ltd.	Pun/-
3	CO 38/Pun/25	M/s. Wockhardt Ltd.	Pun/-
4	CO 39/Pun/25	M/s. Wockhardt Ltd.	Pun/-

**II Before Hon'ble Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar (AM)**

1	MA 15/M/26	Mohammed Yunus Attarwala L/H of Zuleka Haji Attarwala	G/AM
2-10	ITA 4242 to 4250/M/19	Gleg Engineers Pvt. Ltd. (for clarification)	G/-
11	ITA 4501/M/19	Gleg Engineers Pvt. Ltd. (for clarification)	G/-

**COURT ROOM NO. ( 2 )**

**I Before S/Shri Saktijit Dey, VP & Makarand V Mahadeokar, AM**

1	SA 34/M/26 (ITA 315/M/26)	Genuine Export Agency	G/-
2	SA 38/M/26 (ITA 4644/M/25)	Indisol Marketing Pvt. Ltd.	C/-
3	SA 43/M/26 (ITA 2347/M/26)	Prafulla Pandurang Joshi	C/-
4	SA 44/M/26 (ITA 3741/M/24)	Hindustan Unilever Ltd.	H/-
5	SA 45/M/26 (ITA 2327/M/26)	Deepak Dhanraj Mupana	D/-
6	SA 46/M/26 (ITA 2075/M/26)	Jitendra Kumar Verma	F/-
7	SA 47/M/26 (ITA 2243/M/26)	Jitendra Kumar Verma	F/-
8	SA 48/M/26 (ITA 1397/M/26)	Ira Maulik Shah	C/-
9	SA 49/M/26 (ITA 7926/M/25)	Bharat Kumar Jain	B/-
10	SA 50/M/26 (ITA 8405/M/25)	Millward Brown Market Research Services India Pvt. Ltd.	J/-
11	SA 51/M/26 (ITA 1181/M/26)	Plud BKSP Toll Ltd.	C/-
12	SA 52/M/26 (ITA 1837/M/26)	Vioma Lifesciences Pvt. Ltd.	F/-

**COURT ROOM NO. ( 3 )**

**I Before S/Shri Amit Shukla, JM & Girish Agrawal, AM**

1	ITA 2691/M/24	Shree Pushkar Chemicals & Fertilisers Ltd. (for clarification)	B/-
2	ITA 2713/M/24	Shree Pushkar Chemicals & Fertilisers Ltd. (for clarification)	B/-
3	BMA 28/M/25	Youri Hermans (PH)	E/-
4	BMA 39/M/25	Youri Hermans (PH)	E/-

**COURT ROOM NO. ( 4 )**

	<b>I Before S/Shri Vikram Singh Yadav, AM &amp; Anikesh Banerjee, JM</b>	
1	MA 378/M/25	Sabeena Silk Mills G/JM
2	ITA 6797/M/24	Bard India Healthcare Pvt. Ltd. (for clarification) K/-
3	ITA 1391/M/24	Evergreen Financial Services ( for clarification) E/-
4-5	ITA 1623 & 1624/M/24	Evergreen Financial Services ( for clarification) E/-
6	CO 145/M/24	Evergreen Financial Services ( for clarification) E/-

**COURT ROOM NO. ( 5 )**

	<b>I Before S/Shri Sandeep Gosain, JM &amp; Prabhash Shankar, AM</b>	
1	MA 61/M/26	Mulchand Shamji Chheda D/AM

**COURT ROOM NO. ( 6 )**

	<b>I Before S/Shri. Om Prakash Kant, AM &amp; N K Choudhry, JM</b>	
1-2	MA 637 & 638/M/23	Mr. Bimal H Kiri B/JM

**II Before S/Shri Om Prakash Kant, AM & Pawan Singh, JM**

1	MA 01/M/26	Vimal Arvind Kapari F/AM
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**III Before S/Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

1-3	MA 98 to 100/M/25	Diamond Wood Pvt. Ltd. D/AM
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**COURT ROOM NO. ( 7 )**

	<b>I Before S/Shri N K Choudhry, JM &amp; Girish Agrawal, AM</b>	
1-5	MA 236 to 240/M/25	Sainath Sakharam Tare G/JM

**II Before S/Shri N K Choudhry, JM & Makarand V Mahadeokar, AM**

1	MA 298/M/25	Viacom 18 Media Pvt. Ltd. F/JM
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**COURT ROOM NO. ( 8 )**

	<b>I Before S/Shri Anikesh Banerjee, JM &amp; Girish Agrawal, AM</b>	
1	MA 159/M/25	KGR Enterprises Pvt. Ltd. E/JM
2	ITA 6777/M/25	Mahesh Vishindas Chandwani (for clarification) F/-

**II Before S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM**

1-5	ITA 1180/M/25	Jai Hind Co-operative Soc. (for clarification) F/-
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**III Before S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM**

1-5	ITA 6444 to 6448/M/25	Title Developers & LLP (formerly Shabri Developers LLP) (for clarification) E/-
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**IV Before S/Shri Anikesh Banerjee, JM & Jagadish, AM**

1	ITA 429/M/26	Girish Bhalchandra Sathe (Pron) H(SMC)/JM 10.03.26
2	ITA 6283/M/25	Satyam Realtors Pvt. Ltd. (Pron) G/JM 09.03.26
3	ITA 8391/M/25	Shridhar Gangaram Anumandala (Pron) G/JM 10.03.26

**The following cases are adjourned to 20.03.2026**

1	ITA 7192/M/25	Shanti Gold International Ltd. (for clarification) G/-
2	MA 53/M/26	Mehta Emporium Jewellers C/AM
3	MA 233/M/25	Nikson Morris Rodricks B/JM

*Jush*  
Assistant Registrar